

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1519/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd.
V/s.
Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1

MR ROMAN RAJYADHYAKSHA
A/W Pankit Subramanian
a/w Keyith wari
11b The Low Point

FOR
CORPORATE
DEBTOR

8.

2. Mrs. Shoma Maitra
a/w Ms. Aayushi Mehta
i/b Wadia Ghandy & Co.

For financial
creditor

@ayushi

ORDER

CP No.1519/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)